

के बखिलाफ़ बाजेंज भी लगायो तो भी एम्प्लायीज नहीं करते । अगर उनको यह डर दिखाया जाय कि उन के प्राविडेंट फंड में फ़र्क पड़ेगा, या नहीं मिलेगा, तो यह डरेंगे या नहीं ।

Indian Agricultural Research Institute

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*514 { Dr. Ram Subhag Singh;
Shri Bhagwat Jha Azad:

Will the Minister of Food and Agriculture be pleased to state:

(a) whether experiments to introduce vegetables with hybrid vigour are being made at the Indian Agricultural Research Institute, New Delhi; and

(b) if so, what are the objects on which experiments are being made?

The Minister of Agriculture (Dr. P. S. Deshmukh): (a) Yes.

(b) Experiments on hybrid vigour aim at investigating the extent of hybrid vigour exhibited by various vegetables and the methods of economically producing hybrid seed on a commercial scale. The crops being worked with are tomato, bhindi, onion, brinjal, cabbage, turnip and radish.

डा० राम सुभग सिंह : श्री मंत्री महोदय ने उन सब्जियों के नाम पढ़े जिन के बारे में उन्होंने बताया कि आविष्कार किया जा रहा है । क्या देहात के किसी एरिया में उन का प्रचार किया जा चुका है ?

डा० पं० डा० बेशमसुख : श्री तो बहुत प्रचार नहीं हुआ क्योंकि इन चीजों को पैदा करने में काफी दिक्कतें हैं । एक जेनेरेशन में यह ठीक नहीं होता, दूसरी जेनेरेशन का उस को पैदा करना पड़ता है । श्री यह एक्सपेरिमेंटल स्टेज में ही है । हम ने मेज के मामले में कुछ प्रगति की है ।

श्री भक्त बर्मान : यह जो परीक्षण किया जा रहा है वह मैदानी तरकारियों के सम्बन्ध में ही किया जा रहा है या पर्वतीय इलाकों और रेगिस्तानी क्षेत्रों में भी इस का परीक्षण किया जा रहा है ?

डा० पं० डा० बेशमसुख : फिलहाल तो यह एक्सपेरिमेंट यहाँ ही किया जा रहा है ।

Shri V. P. Nayar: The hon. Minister said that some experiments are being carried on in finding out the hybrid vigour. I would like to know whether such experiments are carried on the principles laid down in olden days by Mendel and Morgan or whether the theory of vernalisation is being looked into in this regard?

Dr. P. S. Deshmukh: In this matter, all the previous knowledge accumulated for centuries is taken account of.

Shri R. P. Garg: May I know whether the experiments of introducing hybrid maize in cultivation have been successful?

Dr. P. S. Deshmukh: Yes, Sir.

Food Adulteration Act

*515. Shri Gidwani: Will the Minister of Health be pleased to state whether the operation of the Prevention of Food Adulteration Act has proved effective to curb adulteration of food-stuffs?

The Deputy Minister of Health (Shrimati Chandrasekhar): It is premature to assess the effects of the operation of the Act.

Shri Gidwani: May I know how many prosecutions have been launched throughout the country during the last two years.

Shrimati Chandrasekhar: I have got the information from some of the States. The prosecutions launched are: Bombay—11166, Coorg—11, U.P.—12652, Delhi—2161, Kerala—2082, Punjab—3501, Madras—5405, West Bengal—257, Orissa—362, Assam—909 and Andhra—3545.

Shri Gidwani: I know whether the State Governments have stated that due to lack of funds or financial difficulties they are not able to appoint more staff to check food adulteration?

The Minister of Health (Rajkumari Amrit Kaur): No such difficulties have been represented to us by the States. Many of the States in which these numerous prosecutions have been launched have actually said that the Act is proving effective. In some of the other States the Act did not come into force as quickly as it might have and, therefore, they are not able to assess its benefits.

श्रीमती कमलकुमारी बाहू : क्या सरकार के ध्यान में यह बात आई है कि जो पिसे हुये मसाले होते हैं उन में बहुत ज्यादा मिला-

वट होती है और क्या गवर्नमेंट इस बात की कोशिश कर रही है कि मसाले बिना पीसे ही बेचे जायें ?

राजकुमारी अमृतकौर : ये सब बातें उसी एकट के अन्दर आती हैं। अब यह स्टेट्स के ऊपर निर्भर करता है कि वे इन सब बातों की खोज करें।

Shri B. S. Murthy: In view of the fact that there are a large number of cases like this, may I know what steps are being taken by Government to see that adulteration is nipped in the bud?

Rajkumari Amrit Kaur: Well, Sir, I take it that the States take all the precautions that they possibly can and all the action that is possible for them to take under the Act.

Shri Krishnacharya Joshi: May I know how many cases ended in conviction and what punishments were awarded?

Rajkumari Amrit Kaur: I am sorry I have not got those figures here. But I can only say that Bombay has said that the Act is proving effective; so has Kerala, so has Punjab and so has Madras.

Shri V. P. Nayar: I want to know whether the attention of the hon. Minister has been drawn to the fact that chicken essence now manufactured by some Calcutta firms shows a lesser concentration, the reasons being that, instead of veal which they were using for chicken essence..

Mr. Deputy-Speaker: That would be too detailed a question to arise out of this. This relates to general adulteration and, if you take everything that is being adulterated we might not exhaust the subject altogether.

Dr. Ram Subhag Singh: Is it true that since the operation of this Act adulteration of foodgrains, and even water, has alarmingly increased in the country, and if so, whether Government hope that this can be checked?

Rajkumari Amrit Kaur: I have not got information to that effect. I am telling hon. Members of the House that many of the States have said that the Act is proving effective and we hope that the evil will be checked in time.

Sardar Iqbal Singh: May I know whether statistics are maintained to show the prosecutions launched in respect of adulteration of different products, and if so, may I know the number of prosecutions launched in the country for adulteration of Ghee and whether adulteration of Ghee has increased in the country?

Rajkumari Amrit Kaur: This matter is for the States to pursue and, I am sorry, it is impossible for me to have this kind of figures available here.

Shri Joachim Alva: Out of the thousands of cases cited by the hon. Minister, may I know how many are cases where mud or stone has been finely ground and added to food?

Mr. Deputy-Speaker: That will be beyond the scope of this question.

Shri Joachim Alva: It is done in sugar.

Shri Gidwani: I understand that there are some States where the Act has not yet come into operation. May I know the names of those States?

Shrimati Chandrasekhar: The Governments of Mysore, Rajasthan, Himachal Pradesh, Tripura, Manipur and Andaman and Nicobar Islands have not so far been able to implement this Act.

Railway Accident Claims

*516. **Shri Krishnacharya Joshi:** Will the Minister of Railways be pleased to refer to the reply given to Starred Question No. 1405 on the 25th August, 1956 and state:

(a) the action taken against persons who have cheated Government by bogus claims and drawn about Rs. 11,000 by way of compensation; and

(b) the steps taken to realise the amount?

The Deputy Minister of Railways and Transport (Shri Shah Nawaz Khan): (a) and (b). The question of instituting legal proceedings against claimants for fraud and for recovery of the amounts is under consideration in consultation with the state Government authorities.

Shri Krishnacharya Joshi: May I know how many persons were involved in cheating Government and whether any officer was also involved in this?

Shri Shah Nawaz Khan: Three persons were involved and no officer was involved.

Shri Krishnacharya Joshi: I know what steps are being taken to realise the amount?

Shri Shah Nawaz Khan: We are still considering the line of action to be taken in consultation with the Government of Hyderabad (now Andhra). We hope we will come to some decision soon.

Shri Dhusiya: In view of the fact that without the assistance of departmental people the bogus claimants could not